

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-34/2020/12039/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 14th December, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ (BN) 5100 Dated 12.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning till the evening of 17.12.2023**, has been granted. The next seniormost Judicial Officer available at the station shall be in charge of your Court and Office in your absence.


Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-34/2020/12040/A, dated , 14-12-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)